Annexure-9

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 03.05.2023

In accordance with Section 25(2) (e), IBC ,2016

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

			1	Sl.No.	
the same of the same of the	Total			SI.No. Name of creditor	
			-	Date of receipt	Detail
				Amount claimed	Details of claim received
	-	ı	ı	Amount of claim admitted	
	•	-		Nature of claim	Details
	1	ı		Amount Nature of covered by claim security interest	Details of claim admitted
	1	-		Amount covered by guarantee	ted
	1		ı	Whether related party?	
	1	1	1	Amount of Amount of Amount of any mutual of claim continge nt dues, that not claim may be set- admitte off d	
	-	ı	ı	Amount of Amount Amount of any mutual of claim claim dues, that not under may be set-admitte verificati off d on	
		-	-	Amount of claim not admitte d	
	-		1	Amount of claim under verificati	
	1	1		Remarks, if any	

